54

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 21/BB/17	-	Admission	Rule 7/IB	Aegan Batteries Pvt.Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MANIK B.T	Advocate for the	Manut
	B C Thereungadown	Pertitions	1 Toma

Today, it is listed today for compliance of objections raised by the Registry. Counsel for petitioner is present. He undertakes to file vakalat for petitioner and to comply the objections. He is counsel of M/s. Thiru & Thiru Associates.

Since, vacation is intervening, therefore, this matter is listed on 08.06.2017.

MEMBER (J)

MEMBER (T)